

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1671
TO BE ANSWERED ON 04.05.2016**

CORRUPTION IN RAILWAYS

1671. SHRI B.V.NAIK:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that corruption has corroded the Railways at all levels during the last three years;**
- (b) if so, the number of officials at top echelons of the Railways who have faced charges of corruption and nepotism during the above period and the number out of them who were punished or are undergoing trial;**
- (c) the estimated loss to the Railways due to corruption during these years;**
- (d) whether any corrective measures have been taken by the Government to make a systemic correction; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

- (a) No, Madam.**

(b) No. of Officers against whom disciplinary proceedings were initiated in vigilance cases (including brought forward cases) are 690, 741 & 750 during 2013, 2014 & 2015 respectively. As a result of vigilance proceedings 168, 231 & 256 Officers were penalized in 2013, 2014 & 2015 respectively.

(c) Loss to the Railways, if any, cannot be quantified.

(d) & (e) Railways have well established systems, rules and procedures which guide its various functions. The Railways also have a vigilance organization, spread over the entire railway system which conducts preventive, decoy and surprise checks. It also investigates complaints of corruption received. If any irregularity is detected, suitable disciplinary action is taken, depending upon the gravity of the charges and in consultation with the Central Vigilance Commission, in cases involving Group 'A' officers.

Corrective measures for system improvement and increasing transparency are taken regularly. Some of the recent initiatives include putting details of all tenders on website, stores procurements through e-tendering, reverse auctions, changes in Tatkal reservation processes, registering of indents through Freight Operations Information System (FOIS), on-line allotment of rakes etc. Regular training and seminars are also organized to educate the officials and enhance their knowledge and awareness.
